

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SECUNDERABAD HEALTH CARE LIMITED

(Regd. Off.: 22-A/1, Phase-II, APIIC Colony, Jeedimetla, Hyderabad-500 055)

The details subsequent to the completion of the Offer made vide Public Announcement dated March 22, 2006 & May 4, 2006 terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto by **Mr. Medasani Munisekhar** ('Acquirer') to acquire 7,12,000 equity shares of Rs. 10/- each, representing 20.00% of its equity share capital at a price of Rs. 4.50 per fully paid-up share and Rs. 2.00 per partly paid-up share payable in cash, are as under:

1. Name of the Target Company : **Secunderabad Health Care Limited**
2. Name and Address of Acquirer : **Mr. Medasani Munisekhar**
Flat No. 304, Vasantha Emerald Gardens, Madhapur, Hyderabad-500 081
1. Name of Manager to the Offer : **Ashika Capital Limited**
2. Name of Registrar to the Offer : **Aarthi Consultants Private Limited**
3. Offer Details
- a. Date of Opening of the Offer : May 15, 2006
- b. Date of Closure of the Offer : June 3, 2006
4. **Details of the Acquisition (based on Subscribed Capital):**

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 4.50/- per share Rs. 2.00/- per share		Rs. 4.50/- per share Rs. 2.00/- per share	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer(s) before MOU / P.A.	NIL	NIL	NIL	NIL
(iii)	Shares acquired by way of MOU or Market Purchases	8,43,500	23.70	8,43,500	23.70
(iv)	Shares acquired in the Open Offer	7,12,000	20.00	14,000	0.39
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 32,04,000/-		Rs. 63,000/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	NIL	NIL	NIL	NIL
(vii)	Post Offer Share Holding of Acquirer (s) (ii+iii+iv+vi)	15,55,500	43.70	8,57,500	24.09
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		23,26,400 (65.36%)	20,04,100# (56.30%)#	23,26,400 (65.36%)	27,02,100# (75.91%)#

#The Shareholding of erstwhile Promoters has been included in the Public Category pursuant to the Offer.

5. Status of Escrow Account : Amount of Rs. 65,000/- was transferred to Special Account for payment of consideration. Balance amount lying in the Escrow Account is yet to be released to the Acquirer.
6. Payment of Interest, if any : Nil
7. Status of Investor Compliances received, if any : Nil

This Public Announcement also will be available on the SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer laid down in SEBI (SAST) Regulations, 1997 and subsequent amendments thereof.



Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai-400021.
Tel: +91-22-66111700 Fax: +91-22-66111710
E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Rajendra Kanoongo

Place: Mumbai

Date: June 21, 2006